

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : JKS The Banyaan Pvt Ltd

MAIN PETITION NUMBER : IBA/988/2019

(IA/MA) APPLICATION NUMBERS

IA/1207(CHE)/2022; Cont.A/1/2023

ORDER

The Applicant is represented by the representing Counsel for Mr. B. Dhanaraj through video conferencing mode.

Applicant Counsel seeks physical hearing in this matter.

List the matter on **12.04.2023** for **physical hearing**.



[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR



[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT